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2018-19 - ₹ 11.60 crore

2019-20 - ₹ 37.23 crore

2020-21 - Nil

(d) 'Police' and 'Public order' being State subjects and the State Governments have their own surrender and rehabilitation incentives to bring Left Wing Extremist cadres into the mainstream. In order to supplement the efforts of the State Governments, the Government of India through the Security Related Expenditure (SRE) Scheme for Left Wing Extremist (LWE) affected States, reimburses the claims made by the State Governments on the rehabilitation of surrendered LWE cadres subject to a ceiling of ₹ 5 lakh for higher ranked and ₹ 2.5 lakh for middle/ lower ranked LWE cadres. The additional incentives given for surrender with weapons/ ammunition are also reimbursed which range from ₹ 10 to ₹ 35,000 per weapon depending on type of weapon surrendered. In addition, a monthly stipend up to ₹ 6,000 per month per surrenderee is reimbursed for a maximum period of 3 years for training in a trade/vocation.

Submission of recommendations on Assam Accord

- 360. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the recommendations on Assam Accord has been submitted by the Panel to Government;
 - what are the broad recommendations of the Panel;
- (c) how much time Government is likely to take to examine and accept the recommendations; and
- whether any timeline is proposed to be set for implementation of the recommendations, if accepted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) The High Level Committee constituted by the Ministry of Home Affairs on Clause 6 of Assam Accord has submitted its report to Government of Assam and its recommendations are under examination of the State Government.